

01.8.2000 Hon. Mr. Justice R.R.K. Thiruvelli,
Hon. Mr. S. Bismarck A.M.

Sri C. S. Singh learned
Counsel for the respondents has submitted
that this application was filed challenging
order dated 18.8.93 under which the
applicant G. P. Ram was transferred
to Crazipour Head Post office to
Tamaris Head Post office. He has
further submitted that by order dated
21.5.97 the applicant has been sent
back to Crazipour in the same position
and in view of this, ~~the~~ application
has been rendered infructuous. The
application is accordingly dismissed
as infructuous.

Sr
A.M.

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